

Ä

C.A.No. 6310 OF 1998  
ITEM No.1 (Part-Heard)

Court No. 8

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.6310/1998

CHIEF OF MARKT.MARKT.DIV.COAL (I)LTD&ANR

Appellant (s)

VERSUS

MEWAT CHEMICALS AND TINY S.S.I. AND ORS.

Respondent (s)

(With appln.(s) for directions and c/delay in filing reply affidavit  
and permission to submit additional documents and amendment of cause  
title and office report)

With

C.A.No.1063/1999

(With appln.(s) for modification/ variation of Court's order  
dated 19.02.1999 and 25.02.1999 and office report)

With

CONMT.PET.(Civil)No.62/2003 in C.A. No.6310/1999

With

Contempt Petition (C) No.531/2002 in C.A. No.1063/1999  
(With office report)

With

Contempt Petition (C) No.102/2003 in C.A. No.6310/1998

Date : 16/03/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA  
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant (s)Mr. Harish N.Salve, Sr. Adv.  
Mr. K.S. Bhati,Adv.  
Mr. Rupesh Ranjan, Adv.  
Mr. Satish Mudgil, Adv.

Mr. S.K. Dholakia, Sr. Adv.  
Mr. M.P. Jha, Adv.  
Mr. Ram Ekbal Roy, Adv.  
Mr. Harshvardhan Jha, Adv.  
Mr. Anil K. Chopra, Adv.  
Ms. R. Pattanaik, Adv.

Mr. G.L. Sanghi, Sr. Adv.  
Mr. Rajendra Kumar, Adv.  
Mr. N.D.B. Raju, Adv.  
Ms. Bharathi, Adv.  
Ms. Prerna Kumari, Adv.  
Mr. Goodwill Indeevar, Adv.

For Respondent (s)Mr. S.K. Dholakia, Sr. Adv.  
Mr. M.P. Jha, Adv.  
Mr. Ram Ekbal Roy, Adv.  
Mr. Harshvardhan Jha, Adv.  
Mr. Anil K. Chopra, Adv.

Ms. R. Pattanaik, Adv.

Mr. G.L.Sanghi, Sr.Adv.  
Mr. Rajendra Kumar, Adv.  
Mr. N.D.B. Raju, Adv.  
Mr. Guntur Prabhakar, Adv.  
Ms. Bharathi, Adv.  
Ms. Prerna Kumari, Adv.

Mr. G.L. Sanghi, Sr. Adv.  
Mr. Rajendra Kumar, Adv.  
Mr. N.D.B. Raju, Adv.  
Ms. Bharathi, Adv.  
Ms. Prerna Kumari, Adv.  
Mr. Goodwill Indeevar, Adv.

Mr. Shakil Ahmed Syed,Adv.

Mr. Anip Sachthey, Adv.  
Mr. Shrinivas R. Khalap, Adv.  
Mr. E. Venu Kumar, Adv.  
Mr. Harshad V. Hameed, Adv.

For UOIN.N. Goswami, Sr. Adv.  
Mr. Hemant Sharma, Adv.  
Mrs. Anita Verma, Adv.  
Mr. Ajay Sharma, Adv.  
Mr. D.S. Mahra, Adv.  
Mr.Arvind Kumar Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Harish N.Salve, learned senior counsel resumed his arguments at 10.35 A.M. and concluded at 10.50 A.M. Thereafter Mr. S.K.Dholakia, learned senior counsel commenced his reply submissions and concluded at 11.05 A.M. Mr. N.N.Goswami, learned senior counsel appearing on behalf of Union of India argued the matter for five minutes. Thereafter, Mr. G.L.Sanghi, learned senior counsel made his submissions till 11.25 A.M.

Hearing stands concluded. Judgment reserved in Civil Appeal Nos.6310/1998 and Civil Appeal No .1063/1999.

C.P. (Civil) No. 62/2003 in C.A. No. 6310/1998,  
C.P. (Civil) No. 531/2002 in C.A. No. 1063/1999 and  
C.P. (Civil) No. 102/2003 in C.A. No. 6310/1998

List these contempt petitions after two weeks.

Anita

(Jasbir Singh)  
Court Master

List of Books

1. (1997) 9 SCC 258
2. (1972) 3 SCC 324
3. (1996) 2 SCC 439
4. (1968) 3 SCR 163